

**Central Administrative Tribunal
Principal Bench**

**CP No. 563/2018
in
OANo.1695/2018
MA No. 1885/2018
MA No. 1886/2018**

New Delhi, this the 29th day of October, 2018

**Hon'ble Mr. K.N. Shrivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Ms. Asha Rawat (Domestic Science Teacher –
Post Code 92/17)
(Aged about 32 years)
D/o Sh. Nathi Singh Rawat
R/o H. No. 267-D, Block-D, SangamVihar
New Delhi – 62.

....Applicant No. 2 in OA

2. Ms. Seema Bartwal (Physical Education Teacher –
Post code 90/17)
(Aged about 44 years)
D/o Sh. Jyoti Singh Bartwal
R/o 14-E, Pocket-L, Sheikh Sarai
Phase – II, New Delhi

....Applicant No. 3 in OA

...Petitioners

(By Advocate :Mr. M.D. Jangra and Mr. Suresh Sharma)

Versus

1. Shri Anshu Prakash
Chief Secretary
Govt. of NCT of Delhi
New Secretariat, I.P. Estate,
New Delhi.
2. Sh. V.K. Singh
Chairman
Delhi Subordinate Services Selection Board
FC-18, Institutional Area
Karkardooma, Delhi – 92.

3. Ms. Saumya Gupta
 Director
 Directorate of Education
 Govt. of NCT of Delhi
 Old Secretariat, Delhi.

....Respondents

(By Advocate :Mr. Anuj Kumar Sharma)

ORDER (ORAL)

Mr. K.N. Shrivastava:

The only direction issued by the Tribunal was that the Delhi Subordinate Services Selection Board (DSSSB) shall issue the admit card to the applicant on provisional basis facilitating her appearance in written examination to be held on 16.09.2018 for the post of Domestic Science Teacher. Learned counsel for both the parties are *ad idem* that the order of the Tribunal has been complied with and provisional admit card has been issued by the DSSSB. A copy of the admit card is also placed on record.

2. In view of the above, CP has become infructuous. Accordingly, it is closed. Notices issued to the respondents stand discharged.

(S.N. Terdal)
Member (J)

(K.N. Shrivastava)
Member (A)

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